

FOREIGN EXCHANGE RELEASED FOR ANTIBIOTICS

*610. DR. SHRIMATI PHULRENU JUHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the amount of foreign exchange which has been released since 1st April, 1965 for the import of raw material for manufacturing antibiotics in the public sector?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): Foreign exchange to the extent of Rs. 22,20,500 has been released since 1-4-1965 to Hindustan Antibiotics Limited for import of essential raw materials.

REPORT OF ASSAM HILL DISTRICTS AUTONOMY COMMISSION

*613. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Commission on administrative set-up of Hill Areas in Assam has submitted its report to Government; and

(b) if so, what are the main recommendations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AISUKHLAL HATHI): (a) No, Sir.

(b) Does not arise.

D.P.s. OF PUNJABI EXTRACTION FROM SIND

*614. SHRI P. S. PATIL: Will the Minister of REHABILITATION be pleased to state:

(a) whether it is a fact that in the matter of allotment of evacuee agricultural land in Punjab, the displaced persons of Punjabi extraction migrating from Sind were not treated on a par with those who migrated from West Punjab; and

(b) if so, the reasons therefor and whether Government now propose to take any steps to eliminate such differentiation?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) No. If any case is brought to notice, it will be looked into.

(b) Does not arise.

CODE OF CONDUCT FOR MINISTERS IN STATES

*615. SHRI M. C. SHAH: Will the Minister of HOME AFFAIRS be pleased to state the names of the States in which Ministers have so far adopted the Code of Conduct?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): A statement giving the information is laid on the Table of the House.

STATEMENT

The following 18 States/Union Territories, which have Ministers, have adopted the Code of Conduct for Ministers:—

1. Andhra Pradesh.
2. Assam.
3. Bihar.
4. Gujarat.
5. Madras.
6. Madhya Pradesh.
7. Maharashtra.
8. Nagaland.
9. Orissa.
10. Punjab.
11. Rajasthan.
12. Uttar Pradesh.
13. West Bengal.
14. Goa, Daman and Diu.
15. Himachal Pradesh.
16. Manipur.
17. Pondicherry.
18. Tripura.

2. The following States/Union Territories have no Ministers:—

1. Kerala.
2. Delhi.
3. Dadra and Nagar Haveli.
4. Andaman and Nicobar Islands.
5. Laccadive and Minicoy Islands.